

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.307

New IA1470/2023 IA-1168/2023 IA-982/2023 IA-1024/2023 IA-5188/2022
In
IB-741(ND)/2021

IN THE MATTER OF:

M/s. Hiveloop Capital Pvt Ltd.

.... **APPLICANT/PETITIONER**

Vs.

M/s. Radiant Castings Pvtg Ltd.

.... **RESPONDENT**

SECTION

U/s 7 IBC code 2016

Order delivered on 21.03.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Advocate Adarsh Tripathi, Counsel for Resolution
Professional Vasudeo Agrawal in IA 1470/2023, IA
1168/2023, IA 982/2023, IA 1024/2023, IA
5188/2022

For the Yes Bank : Mr. Anand Shankar jha and Mr. Arpit Gupta,
Advocates

For the Respondent : Mr. Adya Singh, Advocate for R-2 in IA 5188/2022

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble
Members.

Put up on 02.05.2023.

Sd/-
(Court Officer)